

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1597 OF 2008

BEFORE THE REGISTRAR M.A. SAYEED

ASHOK KUMAR SINHA

Appellant (s)

VERSUS

JAYA SINHA

Respondent(s)

(With appln(s) for directions and prayer for interim relief
and office report)

Date: 06/02/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Aditya Kumar Choudhary,
Mr. Ugra Shankar Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per
rules.

		(M.A. SAYEED)
		REGISTRAR